

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6473/2019

MANOHAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(ONLY CRIMINAL APPEAL NO. 248 OF 2020 LISTED BEFORE REGISTRAR COURT)

WITH

Crl.A. No. 248/2020 (II)

(IA No.13527/2020-CONDONATION OF DELAY IN FILING and IA No.13528/2020-EXEMPTION FROM FILING O.T.)

Date : 29-09-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Manoj K. Mishra, AOR

Mr. Umesh Dubey, Adv.

Mr. Lav Mishra, Adv.

Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

Mr. Shashank Shekhar Singh, AOR

Ms. Manju Jetley, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Crl.A. No. 248/2020

The office report indicates that service of notice is complete on respondent Nos. 1 to 3 but no one has entered appearance on their behalf.

Await records.

List again on 18.11.2022.

S.P.S. LALER
Registrar